## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 534/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES:

Sandeep Steels

V/s.

SSV Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

MAME

DESIGNATION

SIGNATURE

3

lua Clah

116 Low chamber of

**ORDER** 

## TCP No. 534/I & BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. From the side of the Petitioner Counsel placed on record the Order of the Hon'ble High Court dated 04.01.2018 according to which the Debtor M/s S.S.V. Engineering Pvt. Ltd. is the party as a Respondent and Petitioner Mr. Vinay has been proceeded with an appointment of Official Liquidator.
- 3. Since the Proceeding has been initiated by the Hon'ble High Court, therefore, the Petitioner is granted liberty to lodge its claim before the Official Liquidator. The Petition is disposed of accordingly.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 16.01.2018.

rk

Sd/-

M.K. Shrawat Member (Judicial)